

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 101 OF 2016 &
IA NO. 245 OF 2016**

Dated: 23rd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Power Grid Corporation of India Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Counsel for the Respondent(s) : Mr. S.K. Agrawal
Dr. A.P. Sinha
Mr. Abhinav Anand for R-3 to R-5
Mr. S.K.Chaturvedi for R-6
Mr. Pradeep Misra
Mr. Shashank Pandit for R-10
Mr. R.B. Sharma for R-13

ORDER

List the matter on 01.05.2017. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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